

Annexure 2

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on:20th January 2023

List of unsecured financial creditors belonging to any class of creditors - Home Buyers

Sl. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	A C Oommen	11/25/2021	5,218,750	4,399,637	Home buyer			0.27%			819,113		Interest @14.05% as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014. compensation of 200000 is treated as other creditors since it is a court order.
2	Abdul Wahid	11/25/2021	2,561,000	2,497,512	Home buyer			0.15%			63,488		Pg No 4 of the agreement is missing. Since no interest rate specified in agreement 8% PA admitted as per IBC with reference to clause no 10 of agreement
3	Abraham John & Dolly Abraham	11/25/2021	7,825,490	6,664,373	Home buyer			0.40%			1,161,117		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
4	Abraham Mathew	11/26/2021	15,720,000	9,303,452	Home buyer			0.56%			6,416,548		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
5	Abraham Simon	11/25/2021	14,600,000	13,394,301	Home buyer			0.81%			1,205,699		As per agreement for Sale and Constuction Clause 8 interest is specified @ 18%.
6	Achamma Mammen	11/29/2021	11,000,000	7,573,151	Home buyer			0.46%			3,426,849		Since no interest rate specified in agreement 8% PA admitted as per IBC
7	Aiysha Rubana P	11/25/2021	4,340,000	3,829,786	Home buyer			0.23%			510,214		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
8	Ajith Kumar	11/25/2021	5,624,000	5,272,526	Home buyer			0.32%			351,474		Since no interest rate specified in agreement 8% PA admitted as per IBC
9	Alza Grace Varghese & Mr. Jackson P. Jose	12/20/2021	7,039,507	5,301,205	Home buyer			0.32%			1,738,302		Since no interest rate specified in agreement 8% PA admitted as per IBC
10	Anderson George	11/25/2021	8,027,175	7,632,175	Home buyer			0.46%			395,000		275000 refers to the amount for intreior works.120000 is not clear. Hence not admitted. Since no interest specified in the agreement 8%PA admitted as per IBC.

11	Anil Mathew & Sini Anil Mathew	12/16/2021	6,820,000	4,162,521	Home buyer								0.25%				2,657,479		Since no supportings available to substantiate the damages, it is not considered. Since no interest rate spacific in agreement 8% PA admitted as per IBC
12	Anil S	11/26/2021	9,540,219	9,540,219	Home buyer								0.58%				0		Since no interest rate specified in the agreement 8% P A admitted as per IBC 2016
13	Anish Franclin Desayose	11/26/2021	8,490,000	2,940,679	Home buyer								0.18%				5,549,321		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. There is a refund of 11,00,000 shown in the books of accounts of Corporate Debtor hence only 19,00,000 is considered.
14	Annamma Alex	11/26/2021	4,075,000	3,468,767	Home buyer								0.21%				606,233		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
15	Annamma P I	11/28/2021	10,650,268	950,268	Home buyer								0.06%				9,700,000		Claim includes Fixed deposit given to person otherthan CD and there are two agreement for purchase of apartment in the project called "Merry Land and Pearl Crest" but supporting receipt for payment is only Rs.8.00 lakhs
16	Anoop S	11/25/2021	9,472,000	9,472,000	Home buyer								0.57%				0		First Agreement for Land & Villa with completion clause of 31/12/2015 cancelled and New Agreement dtd 05th Sep 2016 for Flat excecuted. The CD alloted a villa in the Vazhayila project, but due to its non completion CD alloted apartment in Angelwoods. As per para 2 of agrmnt dtd 05th Sep 2016, interest from 01st June 2015 is payable.
17	Anurag Vishal	11/20/2021	2,457,302	1,942,510	Home buyer								0.12%				514,792		Since no interest rate spacific in agreement 8% PA admitted as per IBC
18	Anwar Hussain Rawther	11/24/2021	18,165,000	15,063,616	Home buyer								0.91%				3,101,384		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. Some unauthorised corrections made in agreement by hand.
19	Arul C Wilson	11/25/2021	16,600,000	12,381,808	Home buyer								0.75%				4,218,192		Since no interest rate spacific in agreement 8% PA admitted as per IBC
20	Arun George	11/25/2021	7,574,466	7,191,858	Home buyer								0.43%				382,608		Since no interest rate spacific in the agreement 8% PA admitted as per IBC.
21	Arun Mathew	11/25/2021	1,761,271	1,761,271	Home buyer								0.11%				0		Since no interest rate spacific in agreement 8% PA admitted as per IBC
22	Arun R	11/25/2021	2,873,275	2,873,275	Home buyer								0.17%				0		Interest claimed in the claim form is lesser than the interest calculated as per the rate spacific in IBC. Hence lower amount admitted based on the claim. Your claim is provisionally admitted as there is no proof for Rs1000000.

23	Ayyappan Pillai G	11/25/2021	8,708,333	7,338,630	Home buyer			0.44%			1,369,703		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
24	Babu G & Rekha	11/25/2021	8,880,000	8,325,041	Home buyer			0.50%			554,959		Date of completion not available - Page 4 of Agreement missing. Since no Interest rate is specified 8% PA admitted as per IBC
25	Babulal G	11/25/2021	8,352,493	8,352,493	Home buyer			0.50%			0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
26	Baby Mathew kutty & Titty Kutty Mathew	11/25/2021	13,100,000	9,750,674	Home buyer			0.59%			3,349,326		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
27	Balakrishna Pillai A	11/25/2021	5,280,000	4,995,025	Home buyer			0.30%			284,975		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
28	Benny George	11/26/2021	8,910,000	7,907,678	Home buyer			0.48%			1,002,322		RERA order to pay 48,00,000 plus int 9.3% from 19/11/2014
29	BG Jeyasing	11/21/2021	12,740,000	9,845,096	Home buyer			0.59%			2,894,904		Since no interest rate spacificed in agreement 8% PA admitted as per IBC. Interest worked as per rate spacificed in IBC is greated than the interest amount claimed hence lower amount admitted
30	Bija Raveendran Nair & Sreeja Raj	11/25/2021	12,429,436	11,595,036	Home buyer			0.70%			834,400		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
31	Biju K Thomas	11/25/2021	9,180,000	6,815,836	Home buyer			0.41%			2,364,164		Claim is in the name of Biju K Thomas whereas agreement is in the name of Biju K Thomas and his wife Jiji P Thomas. Since no interest rate spacificed in agreement 8% PA is provisionally admitted as per IBC based on the claim
32	Bindu A S	11/22/2021	7,315,000	5,301,205	Home buyer			0.32%			2,013,795		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
33	Chandrashekar M	11/22/2021	1,550,000	1,367,781	Home buyer			0.08%			182,219		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
34	Cherian George	12/1/2021	4,600,000	4,300,000	Home buyer			0.26%			300,000		Interest not claimed in the form. No proof for 300,000
35	Cheriyian K V / Aleyamma Cheriyian	11/26/2021	8,012,160	7,569,445	Home buyer			0.46%			442,715		Since no interest rate spacificed in agreement 8% PA admitted as per IBC

36	Cheriyar P G	11/26/2021	6,956,000	5,104,304	Home buyer			0.31%			1,851,696		there is no authenticated proof of payment of Rs.10Lakh which is in the name of John Jacob. Since no interest rate specified in the agreement 8%PA admitted as per IBC.
37	Chiramel Mathai Mammen & Keny Varghese Mammen	11/24/2021	6,090,589	6,000,156	Home buyer			0.36%			90,433		Interest @14.05% as specified in the Order of KRERA in CCP No.23/2020, dt. 22nd January 2021
38	Cyriac Joseph	11/24/2021	7,680,000	5,883,781	Home buyer	-	-	0.36%	-	-	1,796,219	-	Since no interest rate specified in agreement 8% PA admitted as per IBC
39	Daniel James	11/25/2021	7,300,000	5,301,205	Home buyer			0.32%			1,998,795		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
40	Daphne George	11/25/2021	10,395,000	8,072,493	Home buyer			0.49%			2,322,507		Since no interest rate specified in agreement 8% PA admitted as per IBC
41	Diana Bobby George	11/26/2021	5,615,671	5,615,671	Home buyer			0.34%			0		As per clause 10 (c) of Agrmnt for sale & Construction dtd 23-07-2015, an interest of 12% pa from the date of payment is specified
42	Dr P V John	11/29/2021	14,720,000	12,381,808	Home buyer			0.75%			2,338,192		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim. Need the proof of the transfer of Rs.30 Lacs paid to Samson and Sons.
43	Dr Sonia M Lal	11/25/2021	2,713,077	2,713,077	Home buyer			0.16%			0		Since no interest specified in the agreement 8%PA admitted as per IBC.
44	Dr. Biju Murali	11/25/2021	4,216,670	3,029,260	Home buyer			0.18%			1,187,410		Claim admitted based on the refund agreement executed on 12th Day of February 2016. As per the said agreement, Rs.20 Lac is the booking amount and Rs.15 Lacs is the compensation. Therefore considered Rs.20 Lacs only here. The compensation part will be treated as other creditor. Since no interest rate specified in agreement 8% pa admitted as per IBC
45	Dr. C R Manoj (POA V K Rajendran)	11/25/2021	3,249,450	3,249,450	Home buyer			0.20%			0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for 14.05% interest for Rs.18,33,000 from 24.12.2015 and loss of Rs.1 Lac. The loss amount is considered in other creditors.
46	Dr. Jacob Paul	11/25/2021	15,157,315	11,607,945	Home buyer			0.70%			3,549,370		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
47	Dr. Reeby Sara Thomas, POA- Varghese Thomas	11/25/2021	6,500,000	5,262,268	Home buyer			0.32%			1,237,732		PoA Mr.Varghese Thomas claimed on behalf of Ms.Reeby Sara Thomas. Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim

48	Dr. S Girijakumary	11/26/2021	2,780,000	2,695,671	Home buyer			0.16%			84,329		Since no interest rate specified in agreement 8% PA admitted as per IBC.
49	Dr. Susan Koshy	11/10/2021	6,990,000	6,604,767	Home buyer			0.40%			385,233		Since no interest rate specified in the agreement 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Also it is noted that the receipts in the name of A4, Orchid valley
50	Dr. Ancy Dsouza	11/26/2021	8,490,000	4,643,178	Home buyer			0.28%			3,846,822		Since no interest rate specified in agreement 8% PA admitted as per IBC
51	Eby Dios Kandachamkulam	11/26/2021	7,899,962	7,890,721	Home buyer			0.48%			9,241		RERA order to pay 35,00,000 plus 14.05% int from 01/12/2012 and compensation of 150000 is treated as other creditors since it is a court order.
52	Equbal P E & Asha Shani Ruksana	11/25/2021	7,315,671	5,417,041	Home buyer			0.33%			1,898,630		Since no interest rate specified in agreement 8% PA admitted as per IBC
53	G Ramachandran- AR Abbey Paul	11/23/2021	4,000,000	4,000,000	Home buyer			0.24%			0		No interest claimed and A R being appointed but no POA submitted
54	Geetha Jeevan	11/25/2021	4,025,727	2,935,452	Home buyer			0.18%			1,090,275		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
55	George John/Elezabeth Shirly	11/26/2021	5,825,757	5,736,863	Home buyer			0.35%			88,894		RERA Order No CP 19/2020 dated 22/1/2021 to Pay 30,00,000 plus 14.05 % int from 9/5/2015 and compensation of 100000 is treated as other creditors since it is a court order
56	George Joseph	2/1/2022	8,820,000	6,964,767	Home buyer	-	-	0.42%	-	-	1,855,233	-	Since no interest rate specified in agreement 8% PA admitted as per IBC
57	George Varghese & Rachel Renu Zachariah -POA C.Geevarghese	11/23/2021	4,300,000	2,960,959	Home buyer			0.18%			1,339,041		Interest is provided @10% as per clause no 3 of the Agreement for sale and construction
58	Gloria Jose	11/22/2021	6,930,000	5,301,205	Home buyer			0.32%			1,628,795		Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
59	Hari V R	11/22/2021	3,000,000	3,000,000	Home buyer			0.18%			0		Interest not claimed in the form

60	Haridas T R	11/24/2021	9,180,000	6,815,836	Home buyer				0.41%			2,364,164		Since no interest rate spacific in agreement 8% PA admitted as per IBC
61	Hemendra Kumar Dhurandar	11/24/2021	3,255,000	2,913,764	Home buyer				0.18%			341,236		Since no interest rate spacific in agreement 8% PA admitted as per IBC
62	J G Lawrence	11/26/2021	1,000,000	1,000,000	Home buyer				0.06%			0		No interest claimed
63	Jacob C Mathew	1/14/2022	8,498,795	8,498,795	Home buyer				0.51%			0		Applicant not given his address in the application . Since no interest rate specified 8% PA admitted as per IBC
64	Jison K John	11/26/2021	3,016,110	3,016,110	Home buyer				0.18%			0		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim, Copy of Adhar card and signature below item No.11 is missing.
65	James Philip koshy & Elezabath George	11/26/2021	4,546,000	3,669,315	Home buyer				0.22%			876,685		Since no interest rate spacific in agreement 8% PA admitted as per IBC
66	Jayakumar	1/28/2022	4,258,500	3,516,986	Home buyer				0.21%			741,514		Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate spacific in agreement 8% PA admitted as per IBC
67	Jeesha C Haran & Subha N	11/25/2021	6,700,000	6,537,534	Home buyer				0.39%			162,466		Since no interest rate spacific in agreement 8% PA admitted as per IBC
68	Jessie Beluah	11/26/2021	2,250,000	0	Home buyer				0.00%			2,250,000		Proof of payment not attached hence Claim not admitted
69	Jiji Joseph	11/25/2021	3,200,000	3,108,629	Home buyer				0.19%			91,371		Interest @14.05% as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014. compensation of 100000 is treated as other creditors since it is a court order.
70	Jijo Jacob Mathew	11/22/2021	500,000	500,000					0.03%			0		No Interest Claim
71	Johnson Jacob & Susy Johnson	11/25/2021	16,623,000	13,184,581	Home buyer				0.80%			3,438,419		Provisionally admitted based on the receipt of seperate claims.Since no interest rate spacific in agreement 8% PA admitted as per IBC

72	Jonny Paul	11/25/2021	21,400,000	1,320,953	Home buyer								0.08%				20,079,047		Separate claim is required for Apartment and Fixed deposit. Rs.19.5 laks FD issued in the name of Mrs.Leena Vargese and not to John Paul. It is verifeid that the Deposit receipts issued by person other than CD is also included in the claim which cannot be admitted. Since Johny Paul has passed away his legal heire ned to apply jointly. The second agreement dated 10th August 2016 stipulate a condition in clause number 2.E that " the second party insisted to register and notaries the agreement to have legal validity and the first party has agreed for the same", but not done hence the same has no legal validity as on date. Since no interest rate spacificed in the first agreement 8% PA admitted as per IBC
73	Joseph M P / Lilamma Joseph /Udayan Joseph	11/25/2021	10,583,931	10,583,931	Home buyer								0.64%				0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
74	K S Simon	11/26/2021	15,720,000	8,325,041	Home buyer								0.50%				7,394,959		Claim asmitted basSince no interest rate spacificed in agreement 8% PA admitted as per IBC
75	K Suresh Kumar	11/26/2021	7,575,151	5,417,041	Home buyer								0.33%				2,158,110		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
76	K V Samuel	1/11/2022	18,107,760	17,867,501	Home buyer								1.08%				240,259		Interest @14.05% as spacificed in the Order of KRERA in CCP No. 114/2020 dt. 22nd January 2021 and compensation of 300000 is treated as other creditors since it is a court order.
77	Khadar Alaudeen Nadeera	11/25/2021	13,360,000	10,060,219	Home buyer								0.61%				3,299,781		Since no interest rate spacificed in agreement 8% PA admitted as per IBC based on the claim
78	Kripa Ananthalakshmi	11/24/2021	2,700,000	2,700,000	Home buyer								0.16%				0		No Interest Claim
79	Krishna Kumar J (Flat)	11/25/2021	7,469,716	4,069,315	Home buyer								0.25%				3,400,401		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
80	Krishna Kumar J (Villa)	11/25/2021	11,891,140	5,870,904	Home buyer								0.35%				6,020,236		Date of Agreement for plot sale and Villa Construction 09/06/2011 - registration 45 days from Agreement - Completion 24 months from Registration
81	Leelamma Philipose	11/26/2021	27,752,068	15,580,137	Home buyer								0.94%				12,171,931		Interest rate 12% P. A for 35,00,000 and 18% PA for 45,00,000 applied based on the rate spacificed in the agreement for sale and construction.

82	Linoy Paul John	11/22/2021	22,540,000	22,273,600	Home buyer			1.34%			266,400	Claim is in the name of Linoy Paul John whereas agreement is in the name of Linoy Paul John and his wife Dhanya Mariam Mohan. Interest rate (12% PA) applied based on the rate specified in clause 10.c of the agreement assuming the date of withdrawal by the CD as on the date of handing over specified in clause 7
83	Lissy Antony	11/27/2021	13,566,740	13,383,756	Home buyer			0.81%			182,984	Interest @14.05% as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013. compensation of 200000 is treated as other creditors since it is a court order.
84	Lissy Mol	12/10/2021	4,680,000	4,543,890	Home buyer			0.27%			136,110	Since no interest specified in the agreement 8%PA admitted as per IBC
85	Loretta Jayarani Franclin Desayose	11/26/2021	8,490,000	4,643,178	Home buyer			0.28%			3,846,822	Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. Date of handingover mentioned in the agreement is 31st April 2016 Which cannot be happen as April have only 30 days. Pg no 8 of the agreement for sale and construction is missing.
86	Lucy Mathew & Tomy Abraham	11/22/2021	9,275,671	6,604,767	Home buyer			0.40%			2,670,904	As per schedule 1 of settlement agreement dtd 17/8/2016, 12% int from 18-1-2013. on Since no interest rate spacific in agreement 8% PA admitted as per IBC
87	M A K Ameenulla	11/25/2021	7,548,995	6,341,304	Home buyer			0.38%			1,207,691	Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. Date of handingover mentioned in the agreement is 31st April 2016 Which cannot be happen as April have only 30 days
88	M Lalitha(Related party)	1/28/2022	8,066,667	7,191,288	Home buyer		YES	0.00%			875,379	Related Party, Wife of Samson Jacob. Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
89	M.Mohammed Hussain	11/23/2021	7,360,000	5,982,789	Home buyer			0.36%			1,377,211	Since no interest rate specified in the agreement 8% P A admitted as per IBC 2016
90	Mathew Philips Mathew(POA of Manju Varghese)	11/25/2021	13,111,225	13,111,225	NA			0.79%			0	Interest @14.05% as per RERA Under CCP No 42/2021, dated 23-10-2021 from 30-05-2013. Compensation of 300000 is treated as other creditors since it is a court order.
91	Manoj Kurien Cheriyan & Ardra Kurien	11/25/2021	3,780,000	3,780,000	Home buyer			0.23%			0	Though rate of interest not spacific in the agreement, the claimed interet amount is lesser than the interest worked @8% PA as per IBC based on the claim. Hence the lower amount is admitted, Pg no 4&9 of the agreement is missing.
92	Martin Dominic	11/25/2021	7,735,000	5,697,041	Home buyer			0.34%			2,037,959	Since no interest rate spacific in agreement 8% PA admitted as per IBC

93	Mathew Elenjickal Jacob & Valsamma Mathew	11/26/2021	3,680,000	3,195,397	Home buyer				0.19%		484,603	AS per item No.6 to the claim form the claimant has advanced fund as FD but construction agreement is supported. Since no interest rate and date of completion is specified in agreement interest @8% PA is admitted as per IBC from the date of payment.
94	Mathew Varghese Parakkatt & Suchitra Nahomi Edwin	11/22/2021	5,104,767	5,104,767	Home buyer				0.31%		0	Interest rate 12% PA admitted as per clause 10 of agreement for sale and construction.
95	Mathews Koshy	11/25/2021	19,000,000	17,417,041	Home buyer				1.05%		1,582,959	As per clause 8, of the agreement dtd 19.09.2014, interest@18% pa is specified. Since interest claimed is less than the actual interest calculated lower amount is taken.
96	Matthew Alexander	11/25/2021	2,000,000	2,000,000	Home buyer				0.12%		0	No interest Claimed
97	Maya Vincent	1/8/2022	2,294,000	2,120,060	Home buyer				0.13%		173,940	Since no interest rate specified in agreement 8% PA admitted as per IBC
98	Mini Alex Varghese	11/24/2021	10,703,715	8,483,058	Home buyer				0.51%		2,220,657	As per Clause 9 of agreement for sale and construction dated 12-10-2011 interest @18% PA admitted.
99	Murukesan	11/25/2021	3,780,517	3,780,517	Home buyer				0.23%		0	Since no interest rate specified in agreement 8% PA admitted as per IBC
100	Naisam S	11/22/2021	1,120,000	1,110,005	Home buyer				0.07%		9,995	Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
101	Nixon Rebeira	11/26/2021	6,880,000	5,365,041	Home buyer				0.32%		1,514,959	As per clause 10(c), of the agreement dtd 31.12.2015, interest@12% pa from the date of payment is specified.
102	O. Omman Panicker	11/22/2021	7,280,000	5,417,041	Home buyer				0.33%		1,862,959	Since no interest rate specified in agreement 8% PA admitted as per IBC
103	P K Mathew & Vimala Mathew	1/12/2022	4,600,000	3,068,767	Home buyer				0.19%		1,531,233	The claim form is in joint name, but claim form is not signed by both claimants. Since no interest rate specified in agreement 8% PA admitted as per IBC.
104	Parvathi Babu S	11/25/2021	18,491,890	18,462,302	Home buyer				1.11%		29,588	Second Agreement executed to extend handing over by 28/02/17 against the issuance of a post dated cheque by CD for Rs. 1,24,00,000 which is bounced. Hence not considered.
105	Patricia Dsouza	11/26/2021	8,490,000	4,643,178	Home buyer				0.28%		3,846,822	Not signed below column no.11. Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim

106	Philips Mathew	12/27/2021	7,531,518	6,217,055	Home buyer			0.38%		1,314,463		The agreement for sale and the tripartite agreements in the joint name of Mr. Philips Mathew & Mrs. Nisha Elizabeth Philips. Whereas the claim is in the name of Philips Mathew. Need to submit a claim in joint name or submit the power of attorney authorising Mr.Philip Mathew to claim on her behalf also. The date of handover has been calculated based on the stipulated time period of 2 years as per clause 2 of the agreement. Since no interest rate spacific in agreement 8% PA admitted as per IBC. The agreement for sale is only signed by builder. There is a variation of total sale consideration mentioned in sale agreement and the claim form. Hence sale consideration as per agreement is considered.
107	Philip Vargheese	11/23/2021	3,916,611	3,916,611	Home buyer			0.24%		0		Provisionally admitted subject to proof of payments. No interest claimed hence principal amount of 39,16,611 is provisionally admitted
108	Poulose Godfrey	11/26/2021	9,315,000	6,815,836	Home buyer			0.41%		2,499,164		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim.
109	Prasun Kumar Nag	11/24/2021	4,030,000	3,607,518	Home buyer			0.22%		422,482		No sign below colmn no.11 of the claim form. The agreeemnt for sale and construction is in the joint name of Mr.Prasun Kumar Nag & Mrs.Priyanka Mukharjee Nag whereas the claim is only in the name of Mr. Prasun without power of attorney or any authorisations. Hence provisionally rejected
110	Preethy Nayar Seetha Devi	11/25/2021	7,280,000	5,301,205	Home buyer			0.32%		1,978,795		Since no interest rate spacific in agreement 8% PA admitted as per IBC
111	Puthenpurakal Abraham Jose & Mrs. Anitha Jose	11/24/2021	9,931,616	8,929,534	Home buyer			0.54%		1,002,082		As per clause 9 of the agreement for sale and construction dated 27/08/2013 interest @ 18% PA admitted
112	Rachel Mathew	11/25/2021	12,783,123	9,285,918	Home buyer			0.56%		3,497,205		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
113	Radhamonyamma P.S	11/25/2021	3,514,000	2,455,014	Home buyer			0.15%		1,058,986		Since no interest rate spacific in agreement 8% PA admitted as per IBC
114	Raj S	11/25/2021	4,784,548	4,784,548	Home buyer			0.29%		0		Since no interest rate spacific in agreement 8% PA admitted as per IBC
115	Rajeev Syam	11/25/2021	2,081,260	2,081,260	Home buyer			0.13%		0		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim

116	Ranjith R. S	1/27/2022	3,367,000	2,775,014	Home buyer						591,986		Principal and interest thereon has been worked only on the payment received by the CD. Cost of registration is for the benefit of the purchaser hence cannot be admitted. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
117	Ratnamma Pillai & K N Pillai	11/26/2021	6,500,000	4,700,000	Home buyer						1,800,000		No interest claimed. Rs.18 lakhs paid receipt attached as proof of payment is not in the name of the CD
118	Raveendranatha Varrier(POA holder of Roopa Varier)	11/26/2021	4,403,178	4,403,178	Home buyer						0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
119	Raveendranatha Varrier(POA holder of Roopesh Varier)	11/26/2021	4,403,178	4,403,178	Home buyer						0		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
120	Reni Thomas	11/26/2021	842,489	711,847	Home buyer						130,642		FC paid 10,00,000 and Cancelled Agreement CD repaid 5,15,000 Only and 8% PA interest is admitted
121	Roy Mathew	12/13/2021	5,581,973	5,581,973	Home buyer						0		Interest claimed in the claim form but not specified. Since no interest rate spacificed in agreement 8% PA admitted as per IBC
122	S Abdul Shakeer & Shajana Shakeer	11/30/2021	4,537,288	4,311,899	Home buyer						225,389		Interest @14.05% as per RERA Under CCP No 49/2021, dated 16-06-2022 from 14-08-2013. compensation of 205000 is treated as other creditors since it is a court order.
123	Sajad Kharim	11/25/2021	5,362,500	4,043,507	Home buyer						1,318,993		Since no interest rate spacificed in agreement 8% PA admitted as per IBC. ID not mentioned
124	Sajeev V Jacob & Beena George	11/25/2021	27,360,100	12,194,904	Home buyer						15,165,196		Attachement Oder issued by Subordinate Judje court to attach 39.5 Cents of Land purchased by CD - Original Agreement is revised to 2 separate Agreements
125	Sajeev C. S.	12/31/2021	4,253,973	4,253,973	Home buyer						0		As per clause 10 c of the agreement for sale and construction dated 10/10/2014 interest @12% PA is admitted.
126	Sajeevan Neelakantan N	11/24/2021	7,329,479	5,137,041	Home buyer						2,192,438		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
127	Saji Kunjukutty	11/25/2021	7,000,000	5,417,041	Home buyer						1,582,959		Since no interest rate spacificed in agreement 8% PA admitted as per IBC
128	Sajitha Bashir- POA Suhair A	11/26/2021	15,121,672	15,121,672	Home buyer						0		Interest claimed in the claim form is lesser than the interest calculated as per the rate spacificed in IBC. Hence lower amount admitted based on the claim

129	Salini V Johans	11/22/2021	9,395,699	6,815,836	Home buyer				0.41%			2,579,863	Separate form is required for Deposit amount therefore deposit amount not included in the admitted part. Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
130	Sam Kunjumone	11/26/2021	3,960,000	2,935,452	Home buyer				0.18%			1,024,548	Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
131	Samuel G T & Sheela Samuel	12/18/2021	10,320,000	10,263,452	Home buyer				0.62%			56,548	Date of completion of construction is not given. Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
132	Sandeep Namboodiri	11/26/2021	800,000	800,000	Home buyer				0.05%			0	No interest claimed.
133	Sandra Anne Jacob	11/25/2021	8,496,000	6,065,260	Home buyer				0.37%			2,430,740	As per addendum to the agreement the handingover date is 31/06/2017 (No calendar can give 31/06/2017 hence date is taken as 30/06/2017, Since no interest rate specified in agreement 8% PA admitted as per IBC
134	Sanej C Nair	11/25/2021	12,709,944	7,338,630	Home buyer				0.44%			5,371,314	Since no interest rate specified in agreement 8% PA admitted as per IBC
135	Sanjith J Tom Russal and H Russel	11/26/2021	5,423,000	5,423,000	Home buyer				0.33%			0	Verification and declaration part of claim form is missing. Since no interest rate specified in agreement 8% PA admitted as per IBC. 2% interest till 06/09/2016 as per agreement - not claimed and hence ignored
136	Santhosh V. John	12/1/2021	4,100,000	3,987,123	Home buyer				0.24%			112,877	Since no interest rate specified in agreement 8% PA admitted as per IBC
137	Sara Mathews & Minu Mariam Mathews	11/26/2021	14,375,968	14,198,823	Home buyer				0.86%			177,145	RERA order CCP No.22/2020 dtd 22.01.2021 to Pay 65,00,000 plus 14.05% int from 01/06/2013 and compensation of 200000 is treated as other creditors.
138	Saramma Mathew	11/12/2021	15,720,000	10,263,452	Home buyer				0.62%			5,456,548	Verification & Declaration part are missing in claim form. Since no interest rate specified in agreement 8% PA admitted as per IBC
139	Saril Kumar Valiyaparambil	11/24/2021	3,500,000	3,500,000	Home buyer				0.21%			0	Interest not claimed
140	Satheesan Kartha & Sangeetha S Kartha	11/26/2021	20,034,005	8,822,038	Home buyer				0.53%			11,211,967	Since no interest rate specified in agreement 8% PA admitted as per IBC. Identity proofs not attached
141	Sayed Mohammed Ismail	11/22/2021	6,930,000	6,243,781	Home buyer				0.38%			686,219	Since no interest rate specified in agreement 8% PA admitted as per IBC. Receipts and identity proofs are not attached

142	Shajeel Abdul Rasheed & Anisa Shajeel	11/26/2021	4,290,365	4,197,644	Home buyer			0.25%			92,721	Interest @14.05% as specified in the Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021. Original agreement copy, identity proofs are not attached
143	Shaju Thomas	11/25/2012	4,000,000	4,000,000	Home buyer			0.24%			0	No interest claimed
144	Sharafudeen S	11/27/2021	10,500,000	8,138,630	Home buyer			0.49%			2,361,370	Since no interest rate specified in agreement 8% PA admitted as per IBC
145	Sherief A K & Tajunnisa	11/25/2021	4,043,507	4,043,507	Home buyer			0.24%			0	Your agreement dated 20.09.2016 is in the joint name of Smt S Tajunisa and Mr. AK Sherif to purchase apartment no, C5 in Angelwoods but it is observed that only one party has signed the application, for which you have not attached any authorisation of the signatory. 2. As per item no. 4, you have claimed only an amount of Rs. 30 Lakhs even though it is mentioned in para no. 2 in page no 4 of the agreement that the amount paid is Rs. 35 Lakhs. Hence only Rs. 30 Lakhs is provisionally admitted as claimed by you, subject to signature of both parties or with authorisation of the signatory and copy of receipts to substantiate your claim. 3. Also, please provide .
146	Shibu George	11/27/2021	3,920,583	3,748,219	Home buyer			0.23%			172,364	Interest for Arbitration award of Rs.25 Lacs @ 8.5% from 21/12/15 and 1,81,000/- cost is taken into other creditors.
147	Shibu John Mathew	11/25/2021	13,616,000	11,453,173	Home buyer			0.69%			2,162,827	Since no interest rate specified in agreement 8% PA admitted as per IBC. none of the identity proofs are available.
148	Shyja Jamal and Subaida Beevi	1/4/2022	4,235,000	4,235,000	Home buyer			0.26%			0	Interest rate specified in the agreement is 12% PA is worked as Rs.19,30849.00 but claimed interest is Rs.7,35,000
149	Sinara Vijayan	11/24/2021	4,112,816	3,105,128	Home buyer			0.19%			1,007,688	Since no interest rate specified in agreement 8% PA admitted as per IBC. none of the identity proofs are available
150	Sree Raj Kumar	11/26/2021	1,665,008	1,665,008	Home buyer			0.10%			0	Since no interest rate specified in agreement 8% PA admitted as per IBC.
151	Subash Nair	11/23/2021	9,000,000	7,738,630	Home buyer			0.47%			1,261,370	Since no interest rate specified in agreement 8% PA admitted as per IBC based on the claim
152	Subratha Chakravarthy	11/24/2021	3,441,000	3,080,265	Home buyer			0.19%			360,735	Since no interest rate specified in agreement 8% PA admitted as per IBC

153	Sudhakaran Nair C R & Prasanna S	13-04-2022	10,579,162	10,135,233	Home buyer			0.61%			443,929		Since no interest rate spacific in agreement 8% PA admitted as per IBC
154	Sudheera Kumar J T	11/26/2021	2,960,000	2,921,863	Home buyer			0.18%			38,137		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
155	Sudhin K. Raj	11/26/2021	5,820,562	5,411,277	Home buyer			0.33%			409,285		Claiment stated in the form that he had paid Rs.10 lakhs + Rs.39 lakhs bank loan, but payment proof attached for Rs.39 lakhs loan disbursal hence admitted that amount and interest rate not mentioned in the agreement therefoe 8% PA is applied as per IBC
156	Suja Mathew	11/26/2021	13,380,000	9,087,781	Home buyer			0.55%			4,292,219		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
157	Sunil George Thomas	10/26/2021	2,935,452	2,935,452	Home buyer			0.18%			0		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
158	Thomas Kanjirappallil Eapen	11/24/2021	7,101,173	7,089,101	Home buyer			0.43%			12,072		RERA order to pay 35,00,000 plus 14.05% int plus from 19/07/14 .Agreement not attached
159	Thomas Koshy	11/24/2021	7,000,000	5,417,041	Home buyer			0.33%			1,582,959		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim. Aadhar card is to be attached
160	V Gopakumar	11/23/2021	3,120,000	2,855,671				0.17%			264,329		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
161	V R Gopakumar	11/25/2021	12,700,000	9,900,219	Home buyer			0.60%			2,799,781		Since no interest rate spacific in agreement 8% PA admitted as per IBC based on the claim
162	V Raveendran Pillai	11/22/2021	6,860,000	5,301,205	Home buyer			0.32%			1,558,795		Since no interest rate spacific in agreement 8% PA admitted as per IBC
163	Varun Nadh R	2/9/2022	2,081,260	2,081,260	Home buyer	-	-	0.13%	-	-	0	-	Since no interest rate spacific in agreement 8% PA admitted as per IBC
164	Venkita Subramanian G	11/24/2021	8,325,041	8,325,041	Home buyer			0.50%			0		Since no interest rate spacific in agreement 8% PA admitted as per IBC.
165	Vijayakumar V	12/20/2021	7,000,000	0	Home buyer			0.00%			7,000,000		No interest Claim and the Claim form not complete. Not Signed and Agreement not attached

166	Vimalkrishnan V & Reji R	1/6/2022	9,790,932	7,485,403	Home buyer			0.45%		2,305,529	Total principal received is Rs.10+Rs.41=Rs.51 lakhs. Interest thereon @8% is admitted
167	Vinodkumar V	1/9/2022	1,900,000	1,467,726	Home buyer			0.09%		432,274	Since no interest rate specified in agreement 8% PA admitted as per IBC
168	Vipin A S	11/25/2021	11,465,260	11,120,603	Home buyer			0.67%		344,657	Since no interest rate specified in agreement 8% PA admitted as per IBC
169	Winston Noel Dhas Gnanam	11/26/2021	15,720,000	9,303,452	Home buyer			0.56%		6,416,548	Since no interest rate specified in agreement 8% PA admitted as per IBC.
170	George Solomon& Shobha Samuel	4/22/2022	3,287,364	2,560,888	Home Buyer			0.15%		726,476	Since no interest specified 8% PA is admittes as per IBC
171	Shirilson C Mathew	17.05.2022	12,305,879	0	Home Buyer	No		0.00%	NA	12,305,879	Date of stamp paper(no11706) as per treasury and vendor is 20/10-2016 and 28-10-2016,However the agreement was executed on 19-09-2016. Hence considered as a forged one. Further, amount due on account of contract as Operational Creditor is adjusted against sale consideration and claimed as Financial creditor. Hence rejected.
172	Gopikrishnan T	8/4/2022	1,547,726	1,547,726	Home Buyer	NA	No	0.09%	NA	0	Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
173	Mallika Achuthan	8/4/2022	5,581,973	5,581,973	Home Buyer		No	0.34%	NA	0	Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
174	Gopikrishnan T & Mallika Achuthan	8/4/2022	5,581,973	5,581,973	Home Buyer			0.34%			Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
175	Dr Harikumar G, Dr Rajesh V, B Madhu	5/28/2022	10,918,082	10,918,082	Home Buyer	NA	No	0.66%	NA	0	As per clause 10 of the agreement for sale and construction Interest @ 10% PA is admitted with effect from february 2016.Since interest claimed is less than calculated lower is admitted
176	Regina Annie Thomas [PoA-Mr.Varghese Thomas]	4/20/2022	6,500,000	5,262,268	Home Buyer	NA	No	0.32%		1,237,732	PoA holder Mr. Varghese Thomas claimed on behalf of Ms. Regina Annie Thomas

177	Manoj Ravi	6/25/2022	4,890,000	4,403,178	Home Buyer				0.27%			486,822		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
178	Dr Rajeswari T & Ulhas P R	7/7/2022	5,000,000	5,000,000	Home Buyer				0.30%			0		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
179	Sajeesh G & Smitha K Vikraman	7/11/2022	4,508,000	3,375,770	Home Buyer				0.20%			1,132,230		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
180	John Alexander	7/18/2022	12165000	8,330,466	Home Buyer				0.50%			3,834,534		Since no interest rate is specified in the agreement 8% PA admitted as per IBC. Since there is no proof for order passing legal notice, the amount of interest claimed and mental agony cannot be admitted.
181	H Satish Krishna	7/24/2022	3,900,000	3,468,767	Home Buyer				0.21%			431,233		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
182	Rozia S	7/29/2022	3,420,000	2,641,907	Home buyer				0.16%			778,093		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
183	Suja Thomas	9/3/2022	3,700,000	3669315	Home buyer				0.22%			30,685		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
184	Susen Joseph	9/4/2022	7,856,847	5885581	Home buyer				0.36%			1,971,266		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022

185	Estheramma Raju	9/5/2022	3,205,000	3032895	Home buyer			0.18%			172,105		Interest @14.05% admitted as per RERA Under CCP No 37/2021, dated 20-05-2022 from 07-08-2013. Compensation of 105000 is treated as other creditors since it is a court order. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
186	G R Jyothish	8/28/2022	4,092,000	4050773	Home buyer			0.24%			41,227		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
187	Akhil Prasad	9/2/2022	2,480,000	2455014	Home buyer			0.15%			24,986		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
188	Rishi Jack Thomas	9/6/2022	8,060,000	7978795	Home buyer			0.48%			81,205		Since no interest rate specified in the agreement, 8% PA admitted as per IBC. Interest calculated is lesser than the interest claimed. Hence lower amount is admitted. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
189	Midhu M Nair	9/27/2022	2,000,000	2000000	Home buyer			0.12%			0		No interest claimed. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
190	Jeevan Palackal	9/5/2022	8060000	8060000	Home buyer			0.49%			0		Since no interest rate specified in agreement 8% PA admitted as per IBC. Since calculated interest is more than the interest claimed, lesser amount is admitted. No receipt and ID proof provided. Admitted as per the order from Hon'ble NCLT dated 23-12-2022
191	Ashkar Hamsa	9/3/2022	3,028,371	3024906	Home buyer			0.19%			3,465		Interest @14.05% admitted as per RERA Under CCP No 08/2021, dated 23-10-2021 from 11-08-2014. Compensation of 100000 is treated as other creditors since it is a court order. Admitted as per the order from Hon'ble NCLT dated 19-01-2023
Total			1440275850	1139909878				68.40%			300365972		

ANNEXURE -2

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on: 20th January 2023

List of unsecured financial creditors belonging to any class of creditors - Deposit Holders

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)						
1	Ajithkumar C S	1/10/2022	1,560,000	1,488,329	Deposit Holder			0.09%			71,671		Since claimed amount is lesser than the amount as per calculation lowest amount is taken.
2	Aniamma Varghese	11/24/2021	26,100,000	26,049,819	Deposit Holder			1.57%			50,181		Books of Account has to be Verified for outstanding Balance
3	Anilkumar S	11/23/2021	1,950,000	900,000	Deposit Holder			0.05%			1,050,000		Only Receipt No.1513 dt.12/04/2014 issued is available as supporting all other receipts are not issued by CD. Books of Account has to be Verified for outstanding Balance
4	ANNAMMA P I		7,143,119	7,143,119	Deposit Holder			0.43%			-		. Interest calculated@24% PA as per vreceipt. Books of Account has to be Verified for outstanding Balance,to check the compliance on acceptance of deposit etc
5	Dani Dias Fernandes	11/24/2021	4,200,000	4,027,846	Deposit Holder			0.24%			172,154		. Books of Account has to be Verified for outstanding Balance
6	K.V. Mohandas	2/28/2022	500,000	-	Deposit Holder			0.00%			500,000		Receipts attached in support of the claim is not issued by the CD.
7	Kallikoth Abraham Jacob	11/26/2021	2,202,000	1,402,000	Deposit Holder			0.08%			800,000		Cheque issued was not to CD. Books of Account has to be Verified for outstanding Balance

8	Lijin John, Leelamma Varghese and Ajin John	11/25/2021	2,058,000	2,058,000	Deposit Holder			0.12%			-	Since interest calculated is less than claimed lesser amount is admitted. Books of Account has to be Verified for outstanding Balance
9	Lizymol	12/10/2021	3,000,000	3,000,000	Deposit Holder			0.18%			-	Books of Account has to be Verified for outstanding Balance. No ID proof submitted
10	Mathunny J	11/23/2021	1,325,000	-	Deposit Holder			0.00%			1,325,000	Non of the receipt attached in support of the claim is issued by the CD
11	Mini Alex Varghese	12/14/2021	1,776,740	1,757,507	Deposit Holder			0.11%			19,233	Books of Account has to be Verified for outstanding Balance
12	P Ambikakumari	11/25/2021	5,461,000	1,524,000	Deposit Holder			0.09%			3,937,000	Only Rs.6.00 laksh is in the name of Claimant and issued by CD, Rs.0.50 lakhs in the Name of Ambika and Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance
13	Pushpalatha S	12/1/2021	400,000	100,000	Deposit Holder			0.01%			300,000	CD Balance is not issued by CD. Books of Account has to be Verified for outstanding Balance. Proper form completed in all respect is to be obtained
14	Renu J	1/18/2022	800,000	-	Deposit Holder			0.00%			800,000	Payment is for booking Apartment hence cannot be considered as deposit holder
15	Sajikumar	1/4/2022	3,344,000	-	Deposit Holder			0.00%			3,344,000	Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC
16	Salini V Johans	12/30/2021	110,000	110,000	Deposit Holder			0.01%			-	Books of Account has to be Verified for outstanding Balance
17	Thresiamma Mathew	11/25/2021	450,000	-	Deposit Holder			0.00%			450,000	Only copy of the Chaeque issued to the claimant by CD is given as proof. Books of Account has to be Verified for outstanding Balance. Cannot be considered as FC
18	P Sugunan	12/9/2021	4,604,997	-				0.00%			4,604,997	Since no suppotings are available the claim is not admitted.

19	Mohana Chandran	12/9/2021	2,706,000	-				0.00%			2,706,000		Since no suppotings are available the claim is not admitted.
20	Laila S	12/9/2021	575,000	-				0.00%			575,000		Since no suppotings are available the claim is not admitted.
21	Brigadier Manohar Thomas	12/9/2021	4,602,720	-				0.00%			4,602,720		Since no suppotings are available the claim is not admitted.
22	Dr Arun Vasudevan	12/9/2021	2,100,000	-				0.00%			2,100,000		Since no suppotings are available the claim is not admitted.
23	Ranjith R Nair	7/21/2022	2,450,000	-				0.00%			2,450,000		Since the validity of promissory note is upto 3 years it is expired. Further the case in the High Court is still pending. Hence the claim is rejected.
Total			79,418,576	49,560,620				2.99%			29,857,956		

NOTE: THE ABOVE DEPOSITS ARE PROVISIONALLY ADMITTED SUBJECT TO VERIFICATION WITH BOOKS OF ACCOUNTS FOR OUTSTANDING PRINCIPAL, INTEREST, TDS, AND OTHER COMPLIANCES FOR ACCEPTANCE OF DEPOSITS